

(iii) Award for best film providing popular and wholesome entertainment .

(iv) Nargis Dutt Award for best Feature Film on National Integration .

(v) Best film on Family Welfare.

(vi) Best film on Other Social issues such as prohibition , women and child welfare , anti-dowry, drug abuse etc.

(vii) President 's Award of 'Rajat Kamal ' for the Best Feature Film in an Indian language .

(viii) Films which have won the ' Certificate of Merit ' in the National Film festivals.

(ix) Entry in the Indian Panorama and mainstream Sections of any International Film festival of India / filmotsav .

(x) State Government Award for Best Feature Film .

(xi) State Government awards for Best Direction.

(xii) Films which have won any two State Government awards (other than those mentioned above).

(xiii) Films which have celebrated Silver Jubilee (having run continuously for 25 weeks) and carry a 'U' certificate.

Rajiv Gandhi Assassination Day

3920. SHRI ANBARASU ERA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to declare May 21 , the date of assassination of Shri Rajiv Gandhi as ' Anti-terrorism Day'

and to declare that day a public holiday ; and

(b) if so , when it is likely to be declared?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) There is no such proposal with the Government .

(b) Does not arise.

Bihar State Electricity Board

3921. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the amount of loan sanctioned by the Power Finance Corporation to the Bihar State Electricity Board during 1989-90 and 1990-91;

(b) the extent to which it has been utilised; and

(c) the amount refunded by the Board to the Power Finance Corporation so far ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) PFC has sanctioned a loan of Rs. 4. 33 crores in 1989 - 90 and Rs. 44. 30 crores in 1990-91 to the Bihar State Electricity Board (BSEB)

(b) The above loans are yet to be drawn by the BSEB, hence the question of its utilisation does not arise .

(c) Bihar State Electricity Board has , so far , refunded an amount of Rs. 175.38